GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO.2214 TO BE ANSWERED ON 08.03.2018

National Anti Doping Agency

2214. SHRI S.R. VIJAYAKUMAR:

SHRI A. ANWHAR RAAJHAA:

SHRI BIDYUT BARAN MAHATO:

SHRI T. RADAKRISHNAN:

SHRI GAJANAN KIRTIKAR:

SHRI KUNWAR HARIBANSH SINGH:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI NARANBHAI KACHHADIYA:

SHRI SUDHEER GUPTA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that India ranked third in World Anti Doping Agency's (WADA) global anti-doping violation figures between 2013-15 and if so, the details thereof along with the reasons therefor;
- (b) whether the National Anti Doping Agency (NADA) has set any target for carrying out anti doping tests during the year-2017 and if so, the details thereof;
- (c) whether NADA has not been able to achieve that target and if so, the reasons therefor;
- (d) whether NADA has skipped anti doping tests in many sports competitions held recently and if so, the details thereof along with the reasons therefor; and

(e) the corrective measures taken/being taken by the government in this regard and to check anti-doping violations?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

- (a) Yes Madam. As per the WADA report in respect to number of Anti Doping Rule violations, India ranked 3rd due to large number of anti doping rule violations i.e. 96 nos., 95 nos. & 120 nos. during the year 2013, 2014 & 2015 respectively.
- (b) During the year 2017, NADA has collected 3594 nos. of dope samples which was more than WADA recommended testing target of 3000 nos. per year.
- (c) No. NADA has been maintaining minimum 3000 nos. every year as per WADA recommendation.
- (d) No, NADA has not skipped anti doping tests in any major championship.
- (e) Does not arise.

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